

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 6

**IA(I.B.C)/ 1394(MB)2022 IA(I.B.C)/ 4250(MB)2023 IN C.P. (IB)/119(MB)2020**

**CORAM:**

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **Ganesh Trading Co**

**Vs**

**Gannon Dunkerley And Company Ltd**

**For OC** : Adv. Hemant Saini with G.K. Jain

**For CD** : Adv. Amir Arsiwala i/b Sapna Raichur

**Section 9 of IBC**

---

**ORDER**

Heard both the counsel FC or CD. For final hearing, **list on 21.06.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//RA//